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ITEM NO.77

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).26819-26820/2012

DINESH CHANDRA AWASTHI & ANR.

Petitioner(s)

VERSUS

VIJAY @ VIJAI KUMAR MISHRA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report)

Date: 12/12/2012 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Akshay Verma, Adv.
Mr. Prashant Chaudhary,Adv.

For Respondent(s)

Mr Rohit Chandna, Adv.
Mr Pavan Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner has sought four weeks' time for submitting the status of dasti on respondent No.3. Granted.

Respondent Nos. 1 and 2, in the meanwhile to file counter affidavit, which is granted as final chance.

List again on 23.1.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj